

Papers laid on the Table of the House by Ministers/Members

माननीय सभापति : अब पत्र सभा पटल पर रखे जाएंगे ।

आइटम नम्बर ? 2, माननीय जगत प्रकाश नड्डा जी ।

THE MINISTER OF HEALTH AND FAMILY WELFARE; AND MINISTER OF CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA): Hon.

Chairperson Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Health and Family Welfare for the year 2025-2026.
- (2) Output Outcome Monitoring Framework of the Ministry of Health and Family Welfare for the year 2025-2026.

[Placed in Library, See No. LT 1997/18/25]

आयुष मंत्रालय के राज्य मंत्री; तथा स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव गणपतराव जाधव) : सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-
 - (एक) वर्ष 2025-2026 के लिए आयुष मंत्रालय की अनुदानों की विस्तृत मांगें ।
 - (दो) वर्ष 2025-2026 के लिए आयुष मंत्रालय का निर्गत परिणामी अनुश्रवण रूपरेखा ।

[Placed in Library, See No. LT 1998/18/25]

- (2) सरोगेसी (विनियमन) अधिनियम, 2021 की धारा 52 और सहायताप्राप्त जननीय प्रौद्योगिकी (विनियमन) अधिनियम, 2021 की धारा 44 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) :-
 - (एक) का.आ. 4875 जो दिनांक 11 नवम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा सहायताप्राप्त जननीय प्रौद्योगिकी के प्रयोजनों के लिए राष्ट्रीय सहायताप्राप्त जननीय प्रौद्योगिकी और सरोगेसी बोर्ड तथा सहायताप्राप्त जननीय प्रौद्योगिकी (विनियमन) अधिनियम, 2021 और सरोगेसी (विनियमन) अधिनियम, 2021 के प्रयोजन के लिए सरोगेसी बोर्ड की संशोधित संरचना को उसमें उल्लिखित दिनांक 4 मई, 2022 की समसंख्यक

अधिसूचना के पैरा (च) को प्रतिस्थापित कर अधिसूचित किया गया है।

- (दो) का.आ.4878 जो दिनांक 12 नवम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा डॉ. वनिता जैन, विभागाध्यक्ष, प्रसूति एवं स्त्री रोग, पीजीआईएमईआर, चंडीगढ़ को चंडीगढ़ संघ राज्यक्षेत्र में प्रख्यात पंजीकृत चिकित्सा वृत्तिक की श्रेणी में सदस्य के रूप में शामिल किया जाना अधिसूचित किया गया है।

[Placed in Library, See No. LT 1999 /18/25]

- (3) (एक) राष्ट्रीय होम्योपैथी संस्थान, कोलकाता के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) राष्ट्रीय होम्योपैथी संस्थान, कोलकाता के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2000/18/25]

- (4) (एक) अखिल भारतीय आयुर्वेद संस्थान, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) अखिल भारतीय आयुर्वेद संस्थान, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2001/18/25]

- (5) (एक) केंद्रीय होम्योपैथी अनुसंधान परिषद, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) केन्द्रीय होम्योपैथी अनुसंधान परिषद, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2002/18/25]

- (6) (एक) केंद्रीय योग एवं प्राकृतिक चिकित्सा अनुसंधान परिषद, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की

एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

- (दो) केंद्रीय योग एवं प्राकृतिक चिकित्सा अनुसंधान परिषद, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2003/18/25]

- (7) (एक) राष्ट्रीय भारतीय चिकित्सा पद्धति आयोग, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) राष्ट्रीय भारतीय चिकित्सा पद्धति आयोग, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2004/18/25]

- (8) (एक) राष्ट्रीय होम्योपैथी आयोग, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) राष्ट्रीय होम्योपैथी आयोग, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2005/18/25]

- (9) (एक) राष्ट्रीय स्वास्थ्य प्रणाली संसाधन केन्द्र, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
(दो) राष्ट्रीय स्वास्थ्य प्रणाली संसाधन केन्द्र, नई दिल्ली के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

[Placed in Library, See

No. LT 2006/18/25]

- (तीन) राष्ट्रीय स्वास्थ्य प्रणाली संसाधन केन्द्र, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (10) उपर्युक्त (9) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2007/18/25]

- (11) (एक) पूर्वोत्तर इंदिरा गांधी क्षेत्रीय स्वास्थ्य एवं चिकित्सा विज्ञान संस्थान, शिलांग के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) पूर्वोत्तर इंदिरा गांधी क्षेत्रीय स्वास्थ्य एवं चिकित्सा विज्ञान संस्थान, शिलांग के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (12) उपरोक्त (11) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2008/18/25]

- (13) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, ऋषिकेश के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, ऋषिकेश के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (14) उपरोक्त (13) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2009/18/25]

- (15) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, रायपुर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, रायपुर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (16) उपरोक्त (15) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2010/18/25]

- (17) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, बठिंडा के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, बठिंडा के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (18) उपरोक्त (17) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2011/18/25]

- (19) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, गुवाहाटी के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, गुवाहाटी के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (20) उपरोक्त (19) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2012/18/25]

- (21) (एक) राष्ट्रीय यूनानी चिकित्सा संस्थान, बेंगलुरु के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) राष्ट्रीय यूनानी चिकित्सा संस्थान, बेंगलुरु के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (22) उपरोक्त (21) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2013/18/25]

- (23) (एक) एम्स, अवंतीपुरा कश्मीर के वर्ष 2020-2021, 2021-2022 और 2022-2023 के वार्षिक प्रतिवेदन की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) एम्स, अवंतीपुरा, कश्मीर के वर्ष 2020-2021, 2021-2022 तथा 2022-2023 के कार्यक्रम की सरकार द्वारा समीक्षा की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) ।
- (24) उपरोक्त (23) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले तीन विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2014/18/25]

- (25) (एक) आयुर्वेद शिक्षण एवं अनुसंधान संस्थान, जामनगर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) आयुर्वेद शिक्षण एवं अनुसंधान संस्थान, जामनगर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (26) उपर्युक्त (25) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2015/18/25]

- (27) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
- (एक) इंडियन मेडिसिन्स फार्मास्युटिकल कॉर्पोरेशन लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा ।
- (दो) इंडियन मेडिसिन्स फार्मास्युटिकल कॉर्पोरेशन लिमिटेड, नई दिल्ली का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ ।

[Placed in Library, See No. LT 2016/18/25]

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक) : सभापति महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) वर्ष 2025-2026 के लिए विद्युत मंत्रालय की अनुदानों की विस्तृत मांगें ।
- (2) वर्ष 2025-2026 के लिए विद्युत मंत्रालय का निर्गत परिणामी अनुश्रवण रूपरेखा ।

[Placed in Library, See No. LT 2017/18/25]

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री; तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल) : सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) राष्ट्रीय आयुर्विज्ञान अकादमी (भारत), नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) राष्ट्रीय आयुर्विज्ञान अकादमी (भारत), नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2018/18/25]

- (2) (एक) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, अहमदाबाद के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, अहमदाबाद के वर्ष 2023-2024 के कार्यक्रम का सरकार द्वारा समीक्षा विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2019/18/25]

- (3) (एक) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, कोलकाता के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, कोलकाता के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2020/18/25]

- (4) (एक) नई दिल्ली क्षय रोग केन्द्र, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) नई दिल्ली क्षय रोग केन्द्र, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

- (5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2021/18/25]

- (6) (एक) राष्ट्रीय क्षय रोग और श्वसन रोग संस्थान, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) राष्ट्रीय क्षय रोग और श्वसन रोग संस्थान, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

- (7) उपर्युक्त (6) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2022/18/25]

- (8) (एक) कीटनाशक सूत्रीकरण प्रौद्योगिकी संस्थान, गुरुग्राम के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) कीटनाशक सूत्रीकरण प्रौद्योगिकी संस्थान, गुरुग्राम के वर्ष 2022-2023 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

- (9) उपर्युक्त (8) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2023/18/25]

- (10) (एक) कीटनाशक सूत्रीकरण प्रौद्योगिकी संस्थान, गुरुग्राम के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) कीटनाशक सूत्रीकरण प्रौद्योगिकी संस्थान, गुरुग्राम के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2024/18/25]

(11) (एक) केंद्रीय पेट्रोरसायन अभियांत्रिकी एवं प्रौद्योगिकी संस्थान, चेन्नई के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) केंद्रीय पेट्रोरसायन अभियांत्रिकी एवं प्रौद्योगिकी संस्थान, चेन्नई के वर्ष 2022-2023 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिंदी तथा अंग्रेजी संस्करण) ।

(12) उपरोक्त (11) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2025/18/25]

(13) (एक) केंद्रीय पेट्रोरसायन अभियांत्रिकी एवं प्रौद्योगिकी संस्थान, चेन्नई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) केंद्रीय पेट्रोरसायन अभियांत्रिकी एवं प्रौद्योगिकी संस्थान, चेन्नई के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2026/18/25]

(14) (एक) अंतर्राष्ट्रीय जनसंख्या विज्ञान संस्थान, देवनार, मुम्बई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) अंतर्राष्ट्रीय जनसंख्या विज्ञान संस्थान, देवनार, मुम्बई के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(15) उपरोक्त (14) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2027/18/25]

(16) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (क) (एक) एचआईएल (इंडिया) लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के संबंध में विवरण ।
- (दो) एचआईएल (इंडिया) लिमिटेड, नई दिल्ली का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ ।

[Placed in Library, See No. LT 2028/18/25]

- (ख) (एक) बंगाल केमिकल्स एंड फार्मास्युटिकल्स लिमिटेड, कोलकाता के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के संबंध में विवरण ।
- (दो) बंगाल केमिकल्स एंड फार्मास्युटिकल्स लिमिटेड, कोलकाता का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ ।

[Placed in Library, See No. LT 2029/18/25]

- (ग) (एक) हिंदुस्तान ऑर्गेनिक केमिकल्स लिमिटेड, एर्नाकुलम के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के संबंध में विवरण ।
- (दो) हिंदुस्तान ऑर्गेनिक केमिकल्स लिमिटेड, एर्नाकुलम का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा परीक्षक की टिप्पणियाँ ।

[Placed in Library, See No. LT 2030/18/25]

- (घ) (एक) प्रोजेक्ट्स एंड डेवलपमेंट इंडिया लिमिटेड, नोएडा के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के संबंध में विवरण ।
- (दो) प्रोजेक्ट्स एंड डेवलपमेंट इंडिया लिमिटेड, नोएडा का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ ।

[Placed in Library, See No. LT 2031/18/25]

- (ड़) (एक) हिंदुस्तान फर्टिलाइजर कॉर्पोरेशन लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के संबंध में विवरण ।
- (दो) हिंदुस्तान फर्टिलाइजर कॉर्पोरेशन लिमिटेड, नई दिल्ली का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ ।

[Placed in Library, See No. LT 2032/18/25]

- (च) (एक) भारतीय उर्वरक निगम लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के संबंध में विवरण ।
- (दो) भारतीय उर्वरक निगम लिमिटेड, नई दिल्ली का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ ।

[Placed in Library, See No. LT 2033/18/25]

- (छ) (एक) ब्रह्मपुत्र वैली फर्टिलाइजर कॉर्पोरेशन लिमिटेड, डिब्रूगढ़ के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के संबंध में विवरण ।
- (दो) ब्रह्मपुत्र वैली फर्टिलाइजर कॉर्पोरेशन लिमिटेड, डिब्रूगढ़ का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ ।
- (ज) (एक) राजस्थान ड्रग्स एंड फार्मास्युटिकल्स लिमिटेड, जयपुर के वर्ष 2022-2023 के कामकाज की सरकार द्वारा समीक्षा ।
- (दो) राजस्थान ड्रग्स एंड फार्मास्युटिकल्स लिमिटेड, जयपुर का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ ।

- (17) उपर्युक्त (16) की मद संख्या (घ से ज तक) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले पांच विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2034/18/25]

- (18) (एक) राष्ट्रीय जैविक संस्थान, नोएडा के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) राष्ट्रीय जैविक संस्थान, नोएडा के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (19) उपरोक्त (18) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2035/18/25]

- (20) (एक) इंडियन फार्माकोपिया कमीशन, गाजियाबाद के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) इंडियन फार्माकोपिया कमीशन, गाजियाबाद के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (21) उपरोक्त (20) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2036/18/25]

- (22) भारतीय नर्स परिषद अधिनियम, 1947 की धारा 16 की उप-धारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति :-

- (एक) भारतीय नर्स परिषद (कार्डियोथोरेसिक विशेषज्ञता नर्सिंग में पोस्ट बेसिक डिप्लोमा ? रेजीडेंसी प्रोग्राम) विनियम, 2023 जो दिनांक 21 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना सं. फा.सं.11-1/2024-आईएनसी(एक) में प्रकाशित हुए थे ।
(दो) भारतीय नर्स परिषद (आपातकालीन और आपदा विशेषज्ञता नर्सिंग में पोस्ट बेसिक डिप्लोमा ? रेजीडेंसी प्रोग्राम) विनियम, 2023 जो दिनांक 21 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना सं. फा.सं.11-1/2024-आईएनसी(दो) में प्रकाशित हुए थे ।

- (तीन) भारतीय नर्स परिषद (उपशामक देखभाल विशेषज्ञता नर्सिंग में पोस्ट बेसिक डिप्लोमा ? रेजीडेंसी प्रोग्राम) विनियम, 2023 जो दिनांक 21 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना सं. फा.सं.11-1/2024-आईएनसी(तीन) में प्रकाशित हुए थे ।
- (चार) भारतीय नर्स परिषद (वृद्धावस्था नर्सिंग में नर्स प्रैक्टीशनर (एनपीजीएन) ? स्नातकोत्तर रेजीडेंसी प्रोग्राम) विनियम, 2023 जो दिनांक 21 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना सं. फा.सं.11-1/2024-आईएनसी(चार) में प्रकाशित हुए थे ।
- (पांच) भारतीय नर्स परिषद (प्रत्यारोपण नर्सिंग में नर्स प्रैक्टीशनर (एनपीटीएन) ? स्नातकोत्तर रेजीडेंसी प्रोग्राम) विनियम, 2023 जो दिनांक 21 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना सं. फा.सं.11-1/2024-आईएनसी(पांच) में प्रकाशित हुए थे ।
- (छह) भारतीय नर्स परिषद (फोरेसिक नर्सिंग प्रोग्राम में एम.एससी.) विनियम, 2023 जो दिनांक 21 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना सं. फा.सं.11-1/2024-आईएनसी(सात) में प्रकाशित हुए थे ।
- (23) उपरोक्त (22) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले छः विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2037/18/25]

- (24) निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण)
:-

- (एक) वर्ष 2025-2026 के लिए रसायन और पेट्रोरसायन विभाग, रसायन और उर्वरक मंत्रालय की अनुदानों की विस्तृत मांगें ।
- (दो) वर्ष 2025-2026 के लिए रसायन और पेट्रोरसायन विभाग, रसायन और उर्वरक मंत्रालय का निर्गत परिणामी अनुश्रवण रूपरेखा ।
- (तीन) वर्ष 2025-2026 के लिए उर्वरक विभाग, रसायन और उर्वरक मंत्रालय की अनुदानों की विस्तृत मांगें ।

[Placed in Library, See No. LT 2038/18/25]

**THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
AND MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH):**

Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for the year 2025-2026.

[Placed in Library, See No. LT 2039/18/25]

**THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND
WATERWAYS (SHRI SHANTANU THAKUR):** Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Authority, Paradip Port, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Authority, Paradip Port, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Authority, Paradip Port, for the year 2023-2024.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Paradip Port Authority, Paradip Port, for the year 2023-2024.

[Placed in Library, See No. LT 2040/18/25]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Dock Labour Board, Kolkata, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Calcutta Dock Labour Board, Kolkata, for the year 2023-2024.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 2041/18/25]

- (4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Authority,

Mumbai, for the year 2023-2024, together with Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mumbai Port Authority, Mumbai, for the year 2023-2024.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 2042/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH): Sir, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Defence for the year 2025-2026.

- (ii) Defence Services Estimates for the year 2025-2026.

[Placed in Library, See No. LT 2043/18/25]

- (2) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the BEML Limited and the Department of Defence Production, Ministry of Defence, for the year 2024-2025.

- (ii) Memorandum of Understanding between the Hindustan Aeronautics Limited and the Department of Defence Production, Ministry of Defence, for the year 2024-2025.

[Placed in Library, See No. LT 2044/18/25]

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 350 of the Cantonments Act, 2006:-

- (i) The Babina Cantonment Board Solid Waste Management Bye-laws, 2024 published in

Notification No. S.R.O. 182(E) in Gazette of India dated 20th November, 2024.

- (ii) The Nainital Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 161(E) in Gazette of India dated 14th November, 2024.
- (iii) The Barrackpore Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 183 in Gazette of India dated 20th November, 2024.
- (iv) The Badamibagh Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 186(E) in Gazette of India dated 21st November, 2024.
- (v) The Kamptee Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 166(E) in Gazette of India dated 18th November, 2024.
- (vi) The Pachmarhi Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 159(E) in Gazette of India dated 14th November, 2024.
- (vii) The Mhow Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 165(E) in Gazette of India dated 14th November, 2024.
- (viii) The Mathura Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 191(E) in Gazette of India dated 21st November, 2024.
- (ix) The Aurangabad Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 184(E) in Gazette of India dated 20th November, 2024.

- (x) The Bareilly Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 153(E) in Gazette of India dated 13th November, 2024.
- (xi) The Almora Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 157(E) in Gazette of India dated 14th November, 2024.
- (xii) The Ferozepur Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 180(E) in Gazette of India dated 19th November, 2024.
- (xiii) The Jalapahar Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 200(E) in Gazette of India dated 2nd December, 2024.
- (xiv) The Roorkee Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 144(E) in Gazette of India dated 12th November, 2024.

[Placed in Library, See No. LT 2045/18/25]

- (xv) The Jalandhar Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 178(E) in Gazette of India dated 19th November, 2024.
- (xvi) The Lansdowne Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 141(E) in Gazette of India dated 11th November, 2024.
- (xvii) The Subathu Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 192(E) in Gazette of India dated 21st November, 2024.

- (xviii) The Clement Town Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 140(E) in Gazette of India dated 11th November, 2024.
- (xix) The Ajmer Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 179(E) in Gazette of India dated 19th November, 2024.
- (xx) The Varanasi Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 156(E) in Gazette of India dated 14th November, 2024.
- (xxi) The Wellington Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 189(E) in Gazette of India dated 21st November, 2024.
- (xxii) The Ahmedabad Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 172(E) in Gazette of India dated 18th November, 2024.
- (xxiii) The Lebong Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 176(E) in Gazette of India dated 18th November, 2024.
- (xxiv) The Fatehgarh Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 146(E) in Gazette of India dated 12th November, 2024.
- (xxv) The Landour Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 163(E) in Gazette of India dated 14th November, 2024.
- (xxvi) The Allahabad Cantonment Board Solid Waste Management Bye-laws, 2024 published

in Notification No. S.R.O. 139(E) in Gazette of India dated 11th November, 2024.

(xxvii) The Agra Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 138(E) in Gazette of India dated 11th November, 2024.

(xxviii) The Dehu Road Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 201(E) in Gazette of India dated 2nd December, 2024.

(xxix) The Dehradun Road Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 145(E) in Gazette of India dated 12th November, 2024.

(xxx) The Kasauli Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 170(E) in Gazette of India dated 18th November, 2024.

(xxxi) The Clement Town Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 104(E) in Gazette of India dated 8th August, 2024.

(xxxii) The Dehradun Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 105(E) in Gazette of India dated 8th August, 2024.

(xxxiii) The Dalhousie Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 79(E) in Gazette of India dated 2nd August, 2024.

[Placed in Library, See No. LT 2046/18/25]

(xxxiv) The Jammu Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024

published in Notification No. S.R.O. 89(E) in Gazette of India dated 6th August, 2024.

(xxxv) The Jhansi Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 110(E) in Gazette of India dated 9th August, 2024.

(xxxvi) The Shahjahanpur Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 148(E) in Gazette of India dated 13th November, 2024.

(xxxvii) The Bakloh Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 164(E) in Gazette of India dated 14th November, 2024.

(xxxviii) The Morar Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 167(E) in Gazette of India dated 18th November, 2024.

(xxxix) The Pune Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 194(E) in Gazette of India dated 22nd November, 2024.

(xl) The Ambala Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 154(E) in Gazette of India dated 13th November, 2024.

(xli) The Chakrata Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 147(E) in Gazette of India dated 12th November, 2024.

(xlii) The Nasirabad Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 158(E) in Gazette of India dated 14th November, 2024.

- (xlili) The Danapur Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 137(E) in Gazette of India dated 8th November, 2024.
- (xliv) The Jabalpur Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 149(E) in Gazette of India dated 13th November, 2024.
- (xlv) The Amritsar Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 151(E) in Gazette of India dated 13th November, 2024.
- (xlvi) The Kamptee Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 123(E) in Gazette of India dated 12th August, 2024.
- (xlvii) The Ramgarh Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 125(E) in Gazette of India dated 12th August, 2024.
- (xlviii) The Mhow Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 91(E) in Gazette of India dated 6th August, 2024.
- (xlix) The Ranikhet Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.O. 81(E) in Gazette of India dated 2nd August, 2024.
- (L) The Chakrata Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.O. 94(E) in Gazette of India dated 7th August, 2024.
- (Li) The Agra Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024

published in Notification No. S.R.O. 87(E) in Gazette of India dated 6th August, 2024.

- (Lii) The Bareilly Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 93(E) in Gazette of India dated 7th August, 2024.

[Placed in Library, See No. LT 2047/18/25]

- (Liii) The Allahabad Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 101(E) in Gazette of India dated 8th August, 2024.

- (Liv) The Landour Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 96(E) in Gazette of India dated 7th August, 2024.

- (Lv) The Ayodhya Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 92(E) in Gazette of India dated 7th August, 2024.

- (Lvi) The Kanpur Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 111(E) in Gazette of India dated 9th August, 2024.

- (Lvii) The Lansdowne Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 100(E) in Gazette of India dated 8th August, 2024.

- (Lviii) The St. Thomas Mount cum Pallavaram Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 130(E) in Gazette of India dated 13th August, 2024.

- (Lix) The Deolali Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024

published in Notification No. S.R.O. 107(E) in Gazette of India dated 9th August, 2024.

(Lx) The Meerut Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 86(E) in Gazette of India dated 5th August, 2024.

(Lxi) The Bakloh Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 78(E) in Gazette of India dated 2nd August, 2024.

(Lxii) The Cannanore Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 122(E) in Gazette of India dated 12th August, 2024.

[Placed in Library, See No. LT 2048/18/25]

(Lxiii) The Dehuroad Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 106(E) in Gazette of India dated 8th August, 2024.

(Lxiv) The Fatehgarh Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 108(E) in Gazette of India dated 9th August, 2024.

(Lxv) The Dagshai Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 83(E) in Gazette of India dated 5th August, 2024.

(Lxvi) The Sagar Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 115(E) in Gazette of India dated 9th August, 2024.

(Lxvii) The Aurangabad Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O.

120(E) in Gazette of India dated 12th August, 2024.

(Lxviii) The Secunderabad Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 126(E) in Gazette of India dated 12th August, 2024.

(Lxix) The Badamibagh Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 82(E) in Gazette of India dated 2nd August, 2024.

(Lxx) The Shillong Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 116(E) in Gazette of India dated 9th August, 2024.

(Lxxi) The Ahmednagar Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 118(E) in Gazette of India dated 12th August, 2024.

(Lxxii) The Barrackpore Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 121(E) in Gazette of India dated 12th August, 2024.

(Lxxiii) The Babina Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 127(E) in Gazette of India dated 13th August, 2024.

(Lxxiv) The Danapur Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 88(E) in Gazette of India dated 6th August, 2024.

- (Lxxv) The Ajmer Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 119(E) in Gazette of India dated 12th August, 2024.
- (Lxxvi) The Ranikhet Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 142(E) in Gazette of India dated 11th November, 2024.
- (Lxxvii) The Ramgarh Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 171(E) in Gazette of India dated 18th November, 2024.
- (Lxxviii) The Shillong Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 187(E) in Gazette of India dated 21st November, 2024.
- (Lxxix) The St. Thomas Mount Cum Pallavaram Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 181(E) in Gazette of India dated 19th November, 2024.
- (Lxxx) The Belgaum Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 185(E) in Gazette of India dated 20th November, 2024.
- (Lxxxi) The Secunderabad Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 198(E) in Gazette of India dated 2nd December, 2024.
- [Placed in Library, See No. LT 2049/18/25]
- (Lxxxii) The Kasauli Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 84(E) in Gazette of India dated 5th August, 2024.

- (Lxxxiii) The Ranikhet Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 80(E) in Gazette of India dated 2nd August, 2024.
- (Lxxxiv) The Ambala Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 77(E) in Gazette of India dated 2nd August, 2024.
- (Lxxxv) The Pune Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 114(E) in Gazette of India dated 9th August, 2024.
- (Lxxxvi) The Amritsar Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 102(E) in Gazette of India dated 8th August, 2024.
- (Lxxxvii) The Jutogh Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 90(E) in Gazette of India dated 6th August, 2024.
- (Lxxxviii) The Mathura Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 112(E) in Gazette of India dated 9th August, 2024.
- (Lxxxix) The Ferozpur Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 95(E) in Gazette of India dated 7th August, 2024.
- (xc) The Subathu Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 131(E) in Gazette of India dated 13th August, 2024.
- (xci) The Kirkee Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024

published in Notification No. S.R.O. 128(E) in Gazette of India dated 13th August, 2024.

- (xcii) The Cannanore Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 199(E) in Gazette of India dated 2nd December, 2024.
- (xciii) The Sagar Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 193(E) in Gazette of India dated 21st November, 2024.
- (xciv) The Dagshai Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 162(E) in Gazette of India dated 14th November, 2024.
- (xcv) The Merrut Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 143(E) in Gazette of India dated 12th November, 2024.
- (xcvi) The Jammu Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 168(E) in Gazette of India dated 18th November, 2024.
- (xcvii) The Ayodhya Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 152(E) in Gazette of India dated 13th November, 2024.
- (xcviii) The Delhi Cantonment Board Solid Waste Management Bye-laws, 2023 published in Notification No. S.R.O. 23(E) in Gazette of India dated 22nd September, 2023.
- (xcix) The Ahmednagar Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 177(E) in Gazette of India dated 19th November, 2024.

(xc) The Lucknow Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 160(E) in Gazette of India dated 14th November, 2024.

(ci) The Jutogh Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 173(E) in Gazette of India dated 18th November, 2024.

[Placed in Library, See No. LT 2050/18/25]

(cii) The Dalhousie Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 169(E) in Gazette of India dated 18th November, 2024.

(ciii) The Kirkee Cantonment Board Solid Waste Management Bye-laws, 2023 published in Notification No. S.R.O. 174(E) in Gazette of India dated 18th November, 2024.

(civ) The Ahmedabad Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 117(E) in Gazette of India dated 12th August, 2024.

(cv) The Lucknow Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 85(E) in Gazette of India dated 5th August, 2024.

(cvi) The Jhansi Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 190(E) in Gazette of India dated 21st November, 2024.

(cvii) The Deolali Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 188(E) in Gazette of India dated 21st November, 2024.

- (cviii) The Kanpur Cantonment Board Solid Waste Management Bye-laws, 2024 published in Notification No. S.R.O. 150(E) in Gazette of India dated 13th November, 2024.
- (cvix) The Varanasi Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 97(E) in Gazette of India dated 8th August, 2024.
- (cx) The Morar Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 129(E) in Gazette of India dated 13th August, 2024.
- (cxi) The Shahjahanpur Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 98(E) in Gazette of India dated 8th August, 2024.
- (cxii) The Pachmarhi Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 113(E) in Gazette of India dated 9th August, 2024.
- (cxiii) The Nasirabad Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 124(E) in Gazette of India dated 12th August, 2024.
- (cxiv) The Belgaum Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 103(E) in Gazette of India dated 8th August, 2024.
- (cxv) The Jabalpur Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024 published in Notification No. S.R.O. 109(E) in Gazette of India dated 9th August, 2024.
- (cxvi) The Roorkee Cantonment Board (Digging and Use of Bore Wells) Regulations, 2024

published in Notification No. S.R.O. 99(E) in
Gazette of India dated 8th August, 2024.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2051/18/25]

- (5) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Advanced Weapons and Equipment India Limited, Kanpur, for the year 2023-2024.
- (ii) Annual Report of the Advanced Weapons and Equipment India Limited, Kanpur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 2052/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA): Sir, on behalf of my colleague Shri Ravneet Singh, I beg to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the year ending 31st March, 2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2053/18/25]

- (3) A copy each of the following Notifications (Hindi and English versions) under of Section 199 of the Railway

Act, 1989:-

- (i) The Indian Railways (Open Lines) General (Second Amendment) Rules, 2024 published in Notification No. G.S.R. 778(E) in Gazette of India dated 23rd December, 2024 together with a corrigendum thereto published in Notification No. G.S.R.21(E) (in Hindi version only) dated 7th January, 2025
- (ii) The Indian Railways (Open Lines) General (Third Amendment) Rules, 2024 published in Notification No. G.S.R. 01(E) in Gazette of India dated 1st January, 2025.
- (iii) The Kolkata Metro Railway General (First Amendment) Rules, 2025 published in Notification No. G.S.R. 80(E) in Gazette of India dated 28th January, 2025.

[Placed in Library, See No. LT 2054/18/25]

- (4) A copy of the Railway Claims Tribunal (Procedure) Amendment Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R. 725(E) in Gazette of India dated 19th December, 2024 under sub-section (3) of Section 30 of the Railways Claims Tribunal Act, 1987.

[Placed in Library, See No. LT 2055/18/25]

महिला और बाल विकास मंत्रालय में राज्य मंत्री (श्रीमती सावित्री ठाकुर) : सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

- (1) (एक) राष्ट्रीय बाल अधिकार संरक्षण आयोग, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) राष्ट्रीय बाल अधिकार संरक्षण आयोग, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) (एक) चाइल्डलाइन इंडिया फाउंडेशन, मुंबई के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा

अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) चाइल्डलाइन इंडिया फाउंडेशन, मुंबई के वर्ष 2021-2022 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2056/18/25]

(4) (एक) राष्ट्रीय महिला आयोग, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) राष्ट्रीय महिला आयोग, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2057/18/25]

**THE MINISTER OF STATE IN THE MINISTRY OF
EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE
MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA):**

Sir, I beg to lay on the Table:-

- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2023-2024, together with Audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council for Cultural Relations, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 2058/18/25]

- (i) A copy of the Annual Report (Hindi and English versions) of the Nalanda University, Nalanda, for the year 2023-2024.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Nalanda University, Nalanda, for the year 2023-2024, together with Audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nalanda University, Nalanda, for the year 2023-2024.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 2059/18/25]

12.03 hrs

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